

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 45 of 2013 &
IA 70 of 2013

Dated : 26th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Uttarakhand Power Corporation Ltd. ... Appellant(s)

Versus

M/s. R V Akash Ganga Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. Tanmaya Agarwal

Counsel for the Respondent(s): Mr. Shwetank Sailakwal
Mr. Buddy A. Ranganadhan for R.2

ORDER

Admit. Mr. Shwetank Sailakwal takes notice on behalf of Respondent No.1 and Mr. Buddy Ranganadhan takes notice on behalf of Respondent No.2. They seek some time to file the reply. Accordingly, they are directed to file the same on or before 25.03.2013 after serving copy on the other side.

Post the matter on **02.04.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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